The in-session Working Group considered Section 2. Consequential changes were made to Section 7 bis. Below are the revised Sections for consideration by the plenary.

REVISED SECTION 2 AND 7BIS

New texts added to the draft by in-session Working Group are shown in **bold/underlined** font. The deletion is shown in the **strikethrough** font.

2. DESCRIPTION

2.1 Product Definition

(a) Laver products are those prepared mainly with raw laver which belongs to the genus *Pyropia*, a group of marine red algae. Depending on the product type, the products are subsequently dried, roasted, [fried,] treated with edible oil and/or seasoned.

(b) Laver products shall be packaged in a manner to protect and maintain hygienic, nutritional and quality attributes of the products to the extent reasonably practical. In addition, the products shall be packaged to protect them from moisture.

2.2 Product Types

[Preamble]

2.2.1 Dried Laver Products

2.2.1.1 Dried Laver

(a) Dried laver product is the product of raw laver after harvesting which is washed, chopped/cut, molded, dehydrated and dried (1st dried products). It may go through a re-drying process (2nd dried products) for long-term storage. The product which is dried directly after harvesting without undergoing any other processes is also included in this type.

(b) The product may come in various forms such as a round lump, a shredded fragment, a sheet, a rolled-sheets, etc.

(c) In the case of sheet form, the product may contain holes, torn or rolled parts and/or edible foreign matters.

2.2.1.2 Other dried laver

(a) Other dried laver is the product other than the product defined in section 2.2.1.1. The product which is washed and dried directly after harvesting without undergoing any other processes is included in this type.

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*Sea creatures or sea plants which are not harmful to a human body and mixed unintentionally, unavoidably or naturally during the growing process in the sea.*
(b) Product may come in various forms such as a shredded fragment, a sheet, etc.

2.2.2 Roasted Laver

Roasted laver is the product in which the dried laver, defined in Section 2.2.1, is roasted by direct fire or any recognized methods without seasoning, so that its physicochemical characteristics such as color, moisture and texture may change.

2.2.3 Seasoned Laver Products

2.2.3.1 Fried laver, laver treated with edible oil

Fried laver or laver treated with edible oil is the product in which the dried laver, defined in Section 2.2.1, is seasoned and fried or treated with edible oil, respectively.

2.2.3.2 Roasted Seasoned Laver

Roasted Seasoned laver is the product in which the dried roasted laver, defined in Section 2.2.1, is seasoned or in which the dried laver, defined in section 2.2.1, is seasoned and roasted, whether or not it is roasted, fried, treated with edible oil.

2.2.3.3 Brewing Seasoned Laver

Brewing seasoned laver is the product in which the dried laver, defined in Section 2.2.1, is broken, roasted/stir-fried, and then packed. The product can be seasoned and needs to add hot boiling water to brew before consumption.

2.2.3.4 Other Seasoned Laver

Other seasoned laver is the product whether or not it is roasted, fried, treated with edible oil other than the products defined in Sections 2.2.3.1, 2.2.3.2 and 2.2.3.3.

7bis PACKAGING

Laver products shall be packaged in a manner to protect and maintain hygienic, nutritional and quality attributes of the products to the extent reasonably practical. In addition, the products shall be packaged to protect them from moisture. [Packaging materials used for retails products shall be completely transparent except for printing areas or completely opaque.]